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P.L.Naik Vrs. UOI

**Admission Sl. No. 4**

**O.A. No. 260/00271 of 2014**

Order dated: 29.04.2014

**CORAM**

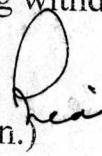
**HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)**

**HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)**

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Heard Mr. S.Pattnaik, Ld. Counsel for the applicant, and Mr. B.K.Mohapatra, Ld. Addl. Central Govt. Standing Counsel appearing for the Respondents, on whom a copy of this O.A. has already been served.

On the prayer made by Mr. Patnaik, Ld. Counsel for the applicant, he is allowed to withdraw this O.A. Accordingly, the O.A. is disposed of being withdrawn.

  
MEMBER(Admn.)

RK

  
MEMBER(Judl.)